

Annexure-1

Name of the corporate debtor: A to Z Barter Private Limited; Date of commencement of liquidation: 04.01.2021; List of stakeholders as on: 10.03.2021

List of secured financial creditors

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted					
1	JANA SMALL FINANCE BANK LIMITED	U65923KA2006PLC040028	05.02.2021	45,08,341	14,97,430	Secured	Not Provided	No	a)All the stock comprising raw material, W.I.P and stock in trade/ finished goods and other materials used in the normal course of business of the borrower, both paid and unpaid and lying in the premise/godown and any other place of the borrower. b)The following book-debts were also hypothecated: i)Information TV Pvt Ltd ii)Jaquar and Co. Pvt. Ltd iii)Kemflo Power Pvt Ltd iv)Mail Today Newspaper Pvt Ltd v)Media Transasia India Ltd	NA	100%	NA	No	NA	30,10,911	